

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 10 OCT 1994

APPLICATION NO: 774 and 1418 to 1540 of 1994.

APPLICANTS:- Sri.P.Marry and 123 Others  
V/S.

RESPONDENTS:- General Manager, Southern Railways,  
Madras and Others.

T.

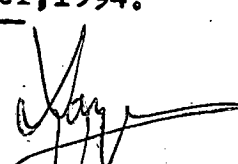
1. Sri.N.R.Naik, Advocate,  
Mo/147/7, Sri Rama Road,  
Second Block, Thyagarajanagar,  
Bangalore-560 028.
2. Sri.A.N.Venugopala Gowda,  
Advocate, No.8/2, Upstairs,  
R.V.Road, Bangalore-560004.

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.  
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Please find enclosed herewith a copy of the ORDER/  
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above  
mentioned application(s) on 29th September, 1994.

Issued on

10/10/94

  
o/c for DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NOS.774 & 1418 TO 1540/1994

THURSDAY THIS THE 29TH DAY OF SEPT., 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

1. Shri P. Marry  
S/o Perumal  
aged 27 years,  
P.R.L.No.811
2. R. Subramani  
S/o M.R. Ramanna,  
aged 30 years,  
P.R.L.No.767
3. G. Ramu,  
S/o Govindaraj,  
aged 26 years,  
P.R.L.No.409
4. Panchali, S.,  
S/o Sakkan,  
aged 23 years,  
P.R.L. No.907
5. C. Baskar,  
S/o Chinnasamy,  
aged 24 years,  
P.R.L.No.769
6. S. Mohan,  
S/o Subramani  
aged 23 years,  
P.R.L.No.1002
7. Kamatchi,  
W/o Ashokan,  
aged 25 years,  
P.R.L.No.1015
8. Palani,  
S/o Kannan  
aged 23 years  
P.R.L.No.1023
9. Rani  
W/o Murthy  
aged 24 years,  
P.R.L.No.1017
10. Santhi  
W/o Shiva  
aged 26 years,  
P.R.L.No.1013



11. Sampa,  
S/o Chinnasamy  
aged 22 years,  
P.R.L.No.1011,
  12. Aniniyammal,  
W/o Selvam,  
aged 26 years,  
P.R.L.No.1014
  13. Shiva,  
S/o Rathanam,  
aged 28 years,  
P.R.L.No.1085
  14. Murthy  
S/o Munisamy  
Major,  
P.R.L.No.1086
  15. Nagarani  
W/o Murugan,  
aged 27 years,  
P.R.L.No.477
  16. Pcobalan  
S/o Govindaraj  
aged 23 years,  
P.R.L.No.1054
  17. Sivanathan,  
S/o Munuswamy  
Aged 28 years,  
P.R.L.No.967
  18. Prema  
W/o Sivananthan,  
aged 21 years  
P.R.L.No.547
  19. Kala,  
W/o Madu,  
aged 30 years,  
P.R.L.No.77
  20. Chinnappa,  
W/o Sevalingam,  
aged 28 years,  
P.R.L.No.204
  21. Pooni,  
W/o Kulandavalu  
aged 31 years,  
P.R.L.No.61
  22. Govindan,  
S/o Laxmanan,  
aged 27 years,  
P.R.L.No.987
  23. Ropathi,  
W/o Maryappan,  
aged 38 years,  
P.R.L.No.868
- 4

24. Vijayan,  
S/o Annamal,  
aged 31 years,  
P.R.L.No.31 years

25. Thirthammal,  
W/o Thirthan  
aged 40 years,  
P.R.L.No.134

26. K. Nagendran,  
S/o Kaylasam,  
aged 27 years,  
P.R.L.No.986

27. Papamma,  
D/o Raman,  
aged 26 years,  
P.R.L.No.201

28. Yeshodha,  
W/o Palani  
aged 28 years,  
P.R.L.No.101,

29. Govindammal,  
W/o Magalingam,  
aged 26 years,  
P.R.L.No.25

30. Kaliyappan,  
S/o Cinnajulan,  
aged 33 years,  
P.R.L.No.1053

31. Samykannu,  
S/o Murugan,  
aged 35 years,  
P.R.L.No.1087

32. Rakannan,  
S/o Mary  
aged 26 years  
P.R.L.No.1041

33. Nagammal,  
W/o Sahkrutham,  
aged 30 years,  
P.R.L.No.1034

34. Alugusundram,  
S/o Munusamy  
aged 27 years  
P.R.L.No.682

35. Devagi,  
W/o Alugusundram,  
aged 25 years,  
P.R.L.No.683

36. Palani  
S/o Rangam,  
aged 30 years,  
P.R.L.No.100



37. Madammal,  
W/o Nagendran,  
aged 23 years,  
P.R.L.No.1035
38. M. Munusamy  
S/o Munuswamy  
aged 27 years,  
p.R.L.No.875
39. Poonammal  
W/o R. Muthu,  
aged 26 years,  
PRL No.566
40. T. Madu,  
S/o Thirthan,  
aged 27 years,  
P.R.L.No.654
41. V. Adimulam,  
S/o Vadiyappan,  
aged 31 years,  
P.R.L.No.1030
42. Muniyammal,  
W/o Kaliyappan,  
aged 32 years,  
P.R.L.No.172
43. Sarasa,  
W/o C. Muthu,  
aged 32 years,  
P.R.L.No.445
44. Kasiyammal  
W/o Govindaswamy,  
aged 40 years,  
P.R.L.No.814
45. Parvathi,  
W/o Sampangi,  
aged 35 years,  
P.R.L.No.803
46. Pachammal,  
W/o Bheeman  
aged 41 years,  
P.R.L.No.812
47. Chinnathyammal,  
W/o Munuswamy  
aged 42 years,  
P.R.L.No.801
48. Dhanabhgyam  
W/o Cinnakulyam,  
aged 45 years,  
P.R.L.No.817



49. Sampathkumari,  
W/o Palaraman,  
aged 38 years,  
P.R.L.No.385
50. Anjali,  
W/o Valakufi  
aged 34 years,  
P.R.L.No.493
51. Annamal  
S/o Chinnappa Gound,  
aged 40 years,  
P.R.L.No.802
52. Sangirtham,  
S/o Mary  
aged 30 years,  
P.R.L.No.1033
53. Madan,  
S/o Chinnu  
aged 26 years,  
P.R.L.No.983
54. Raja  
S/o Mary,  
aged 25 years,  
P.R.L.No.988
55. Perumal,  
S/o Laxamn,  
aged 35 years,  
P.R.L.No.993
56. Kannammal,  
W/o Kasi,  
aged 29 years,  
P.R.L.No.137
57. Kasi,  
S/o Kuppusamy  
aged 40 years,  
P.R.L.No.497
58. L. Nandagopal  
S/o Loganathan,  
aged 26 years,  
P.R.L.No.831
59. Babu,  
S/o Rathanam,  
aged 25 years,  
P.R.L.No.1056
60. T. Munuswamy  
S/o Tharsu,  
aged 28 years,  
P.R.L.No.975
61. Eallappan,  
S/o Kasi,  
aged 28 years  
P.R.L.No.978
- 4

62. S. Raja,  
S/o Karupaiya,  
aged 31 years,  
P.R.L.No.999
63. Muthukrishnan,  
S/o Thankaval,  
aged 27 years,  
P.R.L.No.1051
64. Puttammal,  
W/o Thadiya,  
aged 33 years,  
P.R.L.No.315
65. Murthi,  
S/o Arujunan,  
aged 31 years,  
P.R.L.No.595
66. Salamma,  
W/o Sularamni,  
aged 30 years,  
P.R.L.No.427
67. Mallika  
W/o Gopal,  
aged 30 years,  
P.R.L.No.485
68. C. Nagaraj,  
S/o Cinnakulandi,  
aged 22 years,  
P.R.L.No.1057
69. R. Nagaraj,  
S/o Rangygowda,  
aged 22 years,  
P.R.L.No.1058
70. Prakashan  
S/o Raji,  
aged 30 years,  
P.R.L.No.668
71. Ravikumar,  
S/o Narayanaswamy,  
aged 31 years,  
P.R.L.No.962
72. P.M. Raj,  
S/o Pebarmurthy,  
aged 26 years,  
P.R.L.No.1055
73. Nealmagam,  
S/o Thakan,  
aged 31 years,  
PRL No.950
74. A.N. Vinayagam,  
S/o N. Natwshan,  
aged 28 years,  
P.R.L.No.1078



75. G. Gunasekar,  
S/o R. Govindan,  
aged 27 years,  
P.R.L.No.1069
76. R. Bakathachalam,  
S/o R. Ramachandra Naidu,  
aged 28 years,  
P.R.L.No.1072
77. K. Jagadesh,  
S/o M. Kupaswamy  
aged 32 years,  
P.R.L.No.1071
78. M. Ashokan,  
S/o N. Murugesan,  
aged 29 years,  
P.R.L.No.1094
79. R. Kandan,  
S/o Rangan,  
aged 33 years,  
P.R.L.No.1073
80. G. Subramani,  
S/o G. Gopal,  
aged 33 years,  
P.R.L.No.1074
81. V. Ravi,  
S/o G. Varadappa Naidu,  
aged 30 years,  
P.R.L.No.1093
82. E. Ravi,  
S/o P. Ethraj,  
aged 29 years,  
P.R.L.No.1063
83. C.V. Chandran,  
S/o Ramaswamy,  
aged; major,  
P.R.L.No.1068
84. Narayanaswamy,  
S/o Munuswamy  
major,  
P.R.L.No.1070
85. M. Ramanathan,  
S/o Maniswamy  
aged 26 years,  
P.R.L.No.1077
86. M. Murali  
S/o Muniswamy  
aged 23 years,  
P.R.L.No.1076
87. K. Ravindrakumar,  
S/o M. Kannappa,  
aged 28 years,  
P.R.L.No.1075

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88. M. Harish,  
S/o V. Muniswamy,  
aged 26 years,  
P.R.L.No.1075

89. Mainavathi,  
W/o Anbalagan,  
aged 27 years,  
P.R.L.No.33,

90. M. Munuswamy,  
S/o Munaswamy  
aged 35 years  
P.R.L. No.980

91. Mallika,  
W/o V. Govindan,  
aged 29 years,  
P.R.L.No.1066

92. Muniyammal  
W/o Shanmugan,  
aged 25 years,  
P.R.L.No.770

93. V. Govindan,  
S/o Vedi,  
aged 32 years,  
P.R.L.No.1065

94. M. Venkoban  
S/o Munirao,  
aged 33 years,  
P.R.L.No.973

95. K. Madhu,  
S/o Kuppan,  
aged 29 years,  
P.R.L.No.1089

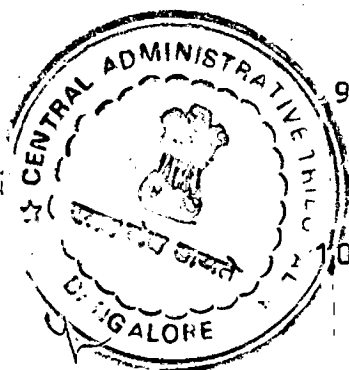
96. V. Theertan,  
S/o Vallayan,  
aged 28 years,  
P.R.L.No.1084

97. Vasantha,  
W/o Murugesan,  
aged 29 years  
P.R.L.No.926

98. S. Desai,  
S/o Subramani,  
aged 23 years,  
P.R.L.No.1008

99. Mathiwanan,  
S/o Aundi,  
aged 23 years,  
P.R.L.No.1006

100. J. Puttappa  
S/o Jittappa,  
aged 31 years,  
P.R.L.No.1000



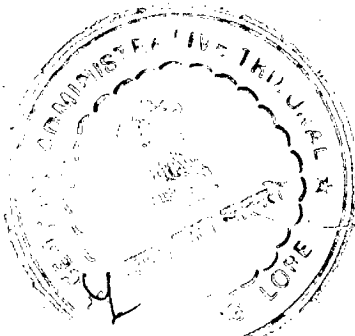
101. T. Sinnava,  
W/o Kumaresan,  
aged 25 years,  
P.R.L.No.509
102. G. Ravi,  
S/o Govindan,  
aged 23 years,  
P.R.L.No.997
103. D. Thulasi,  
W/o Devaraj  
aged 23 years,  
P.R.L.No.747
104. P. Muniyellamma  
W/o Duruvasan,  
aged 28 years,  
P.R.L.No.312
105. V. Vijaya,  
S/o Wallyan,  
aged 29 years,  
P.R.L.No.248
106. Venkataswamy  
S/o Thinrayappa,  
aged 34 years,  
P.R.L.No.1048
107. V. Goury,  
S/o Venkataramappa,  
aged 28 years,  
P.R.L.No.303
108. V. Munrathnammal,  
W/o Chandrappa,  
aged 30 years,  
P.R.L.No.836
109. K. Andi  
S/o Kuppan  
aged 34 years  
P.R.L.No.80
110. M. Selvam,  
S/o Mukkan  
aged 33 years  
P.R.L.No.432
111. Panjammal  
W/o P. Krishnan,  
aged 26 years,  
P.R.L.No.418
112. Anniyammal  
S/o Arumugam,  
aged 35 years,  
P.R.L.No.804
113. Sithamma  
W/o Selvam,  
aged 25 years,  
P.R.L.No.381

114. N. Lakshmi  
Wife of K. Narayanaswamy  
aged about 35 years,  
P.R.L.No.398
115. N. Vendambal  
w/o Neelakandan  
aged about 30 years,  
P.R.L.No.610
116. Cinnaponni  
S/o Munuswamy  
aged 35 years,  
P.R.L.No.209
117. A. Armugam,  
S/o Arunasalam,  
aged about 32 years  
P.R.L.No.449
118. S. Raja  
S/o Samu  
aged about 29 years  
P.R.L.No.998
119. K. Thirthagiri  
S/o K. Karuppan,  
aged about 33 years,  
P.R.L.No.519
120. Rani  
W/o Madhappan  
aged 28 years,  
P.R.L.No.221
121. A. Arunachalam,  
S/o Annamalai  
aged 32 years,  
P.R.L.No.484
122. Palaniyammal.A.  
Wife of Arunachalam,  
aged 27 years,  
P.R.L.No.373
123. Nagammal,  
wife of K. Karaya,  
aged 42 years  
P.R.L.No.696
124. William Selvaraji  
S/o Andoni  
aged 30 years,  
P.R.L.No. 951

Applicants

(All are employees as Piece Rate  
Labourers, C/o The Chief Tranship  
Supervisor, Commercial Deptt.,  
Southern Railways, Byyappanahalli)  
Bangalore

( By Advocate Shri N.R. Naik )



1. The Union of India,  
by its General Manager,  
Southern Railway,  
Park Town,  
Madras
2. The Divisional Manager,  
Bangalore Division,  
Southern Railway,  
Bangalore City Rly Station,  
Bangalore
3. The Divisional Personnel Officer,  
Bangalore Division,  
Southern Railway,  
Bangalore
4. The Divisional Commercial  
Superintendent,  
Bangalore Division,  
Southern Railway,  
Bangalore

Respondents

( By learned Standing Counsel )  
for Railways, Shri A.N.Venugopal

O R D E R

MR.T.V. RAMANAN, MEMBER(A)

After hearing arguments from both sides, we direct Respondent No.2 to prepare a list of the applicants on the basis of their length of casual service with the Railways and operate that list for absorption of the applicants herein after having fully accommodated those covered by Para 2 of the order of the Supreme Court dated 7.2.1994 in SLP No.8148-8426/91 i.e. in the case of G. Narayana & Ors v. Divisional Railway Manager (Commercial) and others in accordance with the Scheme approved by the Supreme Court in the said order.

2. These applications are disposed of as  
aforesaid With no order as to costs.

*Sdn*  
MEMBER (A)

*Sdn*  
VICE CHAIRMAN



**TRUE COPY**

*[Signature]*  
Section Officer  
Central Administrative Tribunal  
Bangalore Bench  
Bangalore